

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

8

C.A.(CAA)/37(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 01.04.2024

NAME OF THE PARTIES: Kingmaker Developers Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Gaurav Joshi, Ld. Sr. Counsel a/w Mr. Anindya i/b M/s Khaitan & Co. for the Applicant present.
2. Heard the Counsel and perused the records.
3. **Reserved for orders.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)